

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-376/2017 in
OA-2075/2014**

New Delhi, this the 03rd day of August, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Dr. Raghunath Chand Anand,
(Ex. Medical Superintendent)
Aged about 76 years (Retired)
s/o late Sh. Karta Ram Anand,
R/o A-1139 Sushant Lok-I 11nd Floor,
Opp Mothers Pride School
Gurgaon (Haryana)- 122002.

... Petitioner

(Through Sh. Ajesh Luthra)

Versus

Dr. Randeep Guleria,
Director,
All India Institute of Medical Sciences,
Ansari Nagar, New Delhi-110029.

... Respondents

(through Sh. V.S.R. Krishna)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter is taken up for hearing, learned counsel for the respondents, while producing a copy of an order dated 12.01.2018 in WP(C) No. 294/18 of the Hon'ble High Court submits that in the Writ Petition filed against the order of this Tribunal, the Hon'ble High Court has granted a conditional stay of the order of this Tribunal and that they have complied with the said condition.

2. In the circumstances, the CP is closed. Notice issued to the alleged contemnor is discharged. The petitioner, however, is at liberty to avail his

remedies in accordance with law, once the stay is vacated or the Writ Petition is finally decided. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/